

RAJYA SABHA

***SYNOPSIS OF DEBATE**

(Proceedings other than Questions and Answers)

Thursday, July 28, 2022/ Sravana 6, 1944 (Saka)

OBSERVATION BY THE CHAIR

MR. CHAIRMAN: It was brought to my notice that some Members, in spite of clear instructions and warning, have tried to film the proceedings of the House and then give it to others. Such actions are totally prohibited. If anybody is found in possession of such things, he will be found guilty and action will be taken against him. There is no need to again say anything further on this. I think, everybody will understand. Members, who have brought placards, will also be named.

***This Synopsis is not an authoritative record of the proceedings of the Rajya Sabha.**

MOTION

Suspension of Members

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): I move :-

"That This House having taken a serious note of the misconduct of

1. Shri Sushil Kumar Gupta
2. Shri Sandeep Kumar Pathak
3. Shri Ajit Kumar Bhuyan

who have entered the well of the House, shouted slogans and displayed placards this morning, thereby disrupting the proceedings of the House, in utter disregard to the House and the authority of the Chair and having been named by the Chair, resolves that the above-mentioned Members be suspended from the service of the Council for the remainder of this week under Rule 256."

*The motion for **suspension of the Members** was adopted.*

P. C. MODY,
Secretary-General.

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